

2019
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No. 6072- A

Dated, Calcutta, the 30th September, 2019

From : Bibhas Ranjan De,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.

To :

- 1) The District Judge of all Districts
including Andaman & Nicobar Islands**
- 2) The Chief Judge, City Civil Court, Calcutta**
- 3) The Chief Judge, City Sessions Court, Calcutta**
- 4) The Chief Judge, Presidency Small Causes Court, Calcutta**
- 5) The Secretary, Judicial Department, Govt. of West Bengal**
- 6) Director, West Bengal Judicial Academy**
- 7) Bar Association**
- 8) Bar Library**
- 9) Incorporated Law Society**

**Sub. : Filling up of 176 vacancies by Direct Recruitment to the
Cadre of Civil Judge in the Tamil Nadu State Judicial Service.**

Sir,

I am directed to inform you that a vacancy circular being no. 555/2019 Dt. 09.09.2019 received as published by the **Tamil Nadu Public Service Commission** is being uploaded in the website of this Hon'ble High Court for information of all concerned.

The mode of filling up the application is strictly on-line and the last date for submission of the application is 09.10.2019. For more information, the willing candidates may visit the website of Tamil Nadu Public Service Commission

In this context, I am to request you to inform the willing candidates to visit the website of Tamil Nadu Public Service Commission and submit their application within the last date as stipulated by the commission.

Yours faithfully,

SD/-

Registrar (Judicial Service)